

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.4606

TO BE ANSWERED ON FRIDAY THE 23RD MARCH, 2018
CHAITRA 2, 1940 (SAKA)

IMPORT DUTY ON SUGAR

4606. ADV. M. UDHAYAKUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the sugar mills in the country have sought an increase in import duty to 60 per cent from the current 40 per cent and if so, the details thereof;
- (b) whether the Government has permitted five lakh tonnes of raw sugar imports under zero import duty out of which 4.77 lakh tonnes have already arrived and if so, the details thereof;
- (c) whether the raw sugar imports have become viable at 40 per cent duty as the international prices are declining; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): Vide notification No. 24/2018-Customs dated 06.02.2018 import duty on all types of sugar under tariff head 1701, [Raw sugar, Refined or White sugar, Raw sugar if imported by bulk consumer] has been increased from 50% to 100%.

(b): During sugar season 2016-17, import of 5 lakh MTs of raw sugar at zero import duty was allowed under Tariff Rate Quota (TRQ), through five designated ports, out of which 4.77 lakh tons has been imported as per the details given below:

(Qty. In MT)

| Sl. No. | Port | Qty. Allotted | Qty. Arrived |
|---------|----------------|---------------|---------------|
| 1 | Mumbai | 150000 | 149788 |
| 2 | Bangalore | 92785 | 92785 |
| 3 | Vishakhapatnam | 12538 | 10570 |
| 4 | Chennai | 194675 | 174628 |
| 5 | Kolkata | 50000 | 50000 |
| | Total | 499998 | 477771 |

(c) and (d): Does not arise in the view of (a) above.
